

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5549

TO BE ANSWERED ON THE 7TH APRIL, 2017

DEFENCE COOPERATION BETWEEN INDIA AND JAPAN

5549. SHRI R.P. MARUTHARAJAA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has signed any agreement with Japan for the transfer of defence equipment and technology cooperation;
- (b) if so, the details thereof; and
- (c) whether the Government has also signed agreement for reciprocal protection of classified military information and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा रण्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): The Memorandum on Defence Cooperation and Exchanges between the Ministry of Defence of Japan and the Ministry of Defence of Republic of India signed during the visit of the Prime Minister of India to Japan on 1st September, 2014 provides for, inter-alia, cooperation in defence equipment and technology and for making arrangements as mutually required for implementation of activities envisaged under the Memorandum. Further, an Agreement between India and Japan concerning the Transfer of Defence Equipment and Technology, setting forth the terms and conditions regarding transfer of defence equipment and technology, was signed on 12th December, 2015.

(c) An Agreement on Protection of Classified Military Information was signed on 12th December, 2015. The purpose of this Agreement is to set out overall procedures for protection of classified military information exchanged between the Parties.
